

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LINERS INDIA LIMITED Date of Commencement of Liquidation: 27-08-2019; List of Stakeholders as on Date: 30-08-2019; Name of IP: Mr. Prabhakar Nandiraju; Process Number: 1; Last 5 digit of registration number: 11030

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0		00	0	0	NA
2	Liquidation costs incurred till date	0	0	0		0	0	0	NA
3	Secured financial creditors		275598008		275598008				NA
4	Unsecured financial creditors		29908102		29202574				NA
5	Operational creditors (Workmen)		59432482		40174640				NA
6	Operational creditors (Employees)		3784038		3784038				NA
7	Operational creditors (Government Dues)		294553814	0	40069391				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)		67811571		65686052				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)		104388034		103005370				NA
Total		0	835476049	0	557520073				